

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF BRIGHT BUILDTECH PRIVATE LIMITED

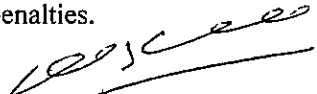
RELEVANT PARTICULARS		
1.	Name of corporate debtor	Bright Buildtech Private Limited
2.	Date of incorporation of corporate debtor	13/02/2006
3.	Authority under which corporate debtor is incorporated / registered	RoC-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45201DL2006PTC146221
5.	Address of the registered office and principal office (if any) of corporate debtor	R/o: D-35, Anand Vihar, Delhi 110092 Principal Office: Lotus Business Park, Level 7 Tower B, Plot No. 8, Sector 127, Noida Expressway, Noida-201304
6.	Insolvency commencement date in respect of corporate debtor	22 nd January, 2020
7.	Estimated date of closure of insolvency resolution process	20 th July, 2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Naresh Kumar Bhutani Regn No. IBBI/IPA-002/IP-N00547/2017-2018/11673
9.	Address and e-mail of the interim resolution professional, as registered with the Board	B-803, Plot No 12 A, Sector-7, Happy Home Apartment, New Delhi-110075 Email ID: naresh101@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	1203, Vijaya Building, 17, Barakhamba Road, Connaught Place, New Delhi-110001 Email ID: ip.buildtech@gmail.com
11.	Last date for submission of claims	5 th February, 2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Relevant forms can be downloaded from:- Weblink: https://www.ibbi.gov.in/home/downloads (b) NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Bright Buildtech Private Limited on 22nd January, 2020.

The creditors of Bright Buildtech Private Limited are hereby called upon to submit their claims with proof on or before 5th February, 2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Naresh Kumar Bhutani

Regn.No. : IBBI/IPA-002/IP-N00547/2017-2018/11673

Date: 24.01.2020
Place: New Delhi